

economically backward sections amongst the minority communities, if so, the details thereof; and

(b) if not, the steps taken or proposed to be taken by Government to identify the socially and economically backward sections amongst the minority communities?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) and (b) The present schemes/programmes of the Government of India for the welfare of minority communities have been prepared based on the PM's New 15 Point Programme and the decisions taken on the recommendations of the Sachar Committee Report. The data made available by the Census of India 2001 is also used for the purpose wherever required. However, the Census of India 2011, community-wise, data is yet to be published. As soon as the same is published, the Government may take a view on the issue of socially and economically backward sections among the minority communities.

**Naming of minority welfare schemes after national icons  
from minority communities**

1756. SHRI ABDUL WAHAB: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) whether Government has compiled a list of national icons from the Muslim and Christian communities whose deeds will be memorated; and

(b) whether Government plans to name schemes targeted at minorities after these individuals, and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI): (a) No Sir.

(b) The Ministry is looking into this matter.

**Effective implementation of welfare schemes for minorities**

1757. SHRI AAYANUR MANJUNATHA: Will the Minister of MINORITY AFFAIRS be pleased to state:

(a) the targets fixed and achievements made under the welfare schemes for minorities being implemented by Government in the country during each of the last three years and the current year, scheme-wise and State-wise;

(b) the number of persons belonging to minority communities benefited under these schemes during the said period, State-wise;